

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Yogesh Gupta Vs Central Bureau Of Investigation Through Its Principle Officer

Court: Delhi High Court

Date of Decision: Jan. 21, 2025

Acts Referred: Constitution of India, 1950 â€" Article 226

Code of Criminal Procedure, 1973 â€" Section 155(2), 156(1), 161, 482

Bharatiya Nagarik Suraksha Sanhita, 2023 â€" Section 528

Indian Penal Code, 1860 â€" Section 120A, 120B, 406, 411, 420, 421

Companies Act, 1956 â€" Section 2(13)

Hon'ble Judges: Chandra Dhari Singh, J

Bench: Single Bench

Advocate: Dr. Farrukh Khan, Ridhima Goyal, Aditi Tayal, Rajesh Kumar, Mishika Pandita

Final Decision: Allowed

Judgement